

State Governments for this purpose. Out of this, an amount of Rs. 167.45 lakhs and 515.80 lakhs had already been released by Government of India during 1986-87 and 1987-88 respectively as their share. It is expected that many of the ITIs will be able to modernise their equipment with this assistance.

**Milk Adulteration**

5134. SHRI LAKSHMAN MALLICK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a wide spread malpractice of milk adulteration in Delhi; and

(b) if so, how this problem is proposed to be tackled effectively?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) and (b). As per the information available, out of a total of 54 samples of milk examined in Delhi during the first six months of 1988, 24 samples have been found not conforming to the standards laid down under the PFA Act 1954 and the rules made thereunder. The Department of Prevention of Food Adulteration Delhi Administration launches prosecutions in court in cases where milk is found not conforming to the standards.

STATEMENT CORRECTING REPLY TO  
 U.S.Q. NO. 1756 DATED AUGUST 8,  
 1988 CHOLERA AND GASTRO-ENTERI-  
 TIS IN NORTHERN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : It has come to the notice of the Ministry of Health and Family Welfare that there was some error in only English version of the Statement attached to the reply given in Lok Sabha Unstarred Question No. 1756 on 8th August, 1988. The figure against Sr. No. 29 appearing under column Gastro-enteritis

deaths may be corrected as follows:-

<i>For</i>	<i>Read</i>
384	763

The error which was typographical, is regretted.

12.00 hrs.

[*English*]

SHRI P. KOLANDAIVELU (Gobichetti-palayam) : Sir, I have given an Adjournment Motion with regard to the president's rule in Tamil Nadu for the last more than eight months. No date for the elections has been announced.. (*Interruptions*)

[*Translation*]

MR. SPEAKER : You give it, I will forward it.

[*English*]

SHRI P. KOLANDAIVELU : An Advisory Committee of the Members of Parliament was constituted by you. For the last four months, no Committee meeting has been held . (*Interruptions*).

MR. SPEAKER : I will forward your complaint.

SHRI P. KOLANDAIVELU : What is this, Sir? For four months they have not met. Is it *naam ke vaste* ? (*Interruptions*).

MR. SPEAKER: You give me, I will send your complaint...

SHRI . P. KOLANDAIVELU: It is an insult to the House, Sir,

SHRI ABDUL RASHID KABULI (Srinagar) : Sir, there has been an Accord between Rajiv Gandhi Government and Dr. Farooq Abdullah Government assuring that job-oriented schemes like some hydel power projects for Kashmir Valley will be